NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 397/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES:

3A Capital Services Limited

V/s.

Afloat Textile (India) Ltd. And Ors.

SECTION OF THE COMPANIES ACT: 58,59 of the Companies Act 1956.

S. No. NAME DESIGNATION SIGNATURE

ORDER CP 397/58,59/NCLT/MB/MAH/2017

None present. List this matter on 8.12.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)